

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.84/9/AMR/2022		9 of IBC	Bharat Heavy Electricals Limited (BHEL), New Delhi Vs. Navayuga Engineering Company Limited

ORDER

Mr.Sravan, Counsel for the OC present. Mr.Bheema, Counsel for the CD present.

The counsel for the CD submits that an application seeking to set aside the exparte order dated 23.12.2022 is filed online. But it does not appear on the e-portal. Hence, the counsel for the CD shall coordinate with the Registry and see that it appears on the portal and physical copy of the Application also shall be filed. List the matter on 13.02.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN